

Calcutta High Court (Appellate Side)

Scrutiny List From 11-06-2021 To 11-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	4115/2021	SUKANTA DEBNATH	SUBIR DEBNATH	25-06-2021	1. LOWER COURT CASE DETAILS MISSING.
2	CRM	4128/2021	PRASENJIT GHOSH	Jeenia Rudra	02-07-2021	LOWER COURT NUMBER IS NOT PROPERLY MENTIONED
3	CRR	1375/2021	CHHANDA MONDAL AND ORS.	RAJESH SEN	25-06-2021	1. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING). 2. PETITIONERS MOBILE PH. NO. MISSING.
4	FMAT	378/2021	TAPAS GANGULY AND ANR.	SOUMAVA GHOSH	25-06-2021	1. NO SHORT LIST OF DATES AND SYNOPSIS. 2. IMPROPER VAKALATNAMA (NO ACCEPTANCE / NO STAMP/ NO WELFARE LOGO). 3. PETITIONERS MOBILE PH. NO IS MISSING.
5	WPA	10704/2021	NASIRUDDIN SHAH AND ORS	RIMPY MUKHERJEE	02-07-2021	1) INDEX IS NOT PROPERLY FILLED UP.

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